

**IN THE INCOME TAX APPELLATE TRIBUNAL,
MUMBAI BENCH "B", MUMBAI**

**BEFORE SHRI AMARJIT SINGH, ACCOUNTANT MEMBER
AND SHRI SASNDEEP SINGH KARHAIL, JUDICIAL MEMBER**

ITA No. 5506/Mum/2024 (A.Y. 2014-15)

ITA No. 5505/Mum/2024 (A.Y. 2015-16)

Dr. Balabhai Nanavati Hospital Ground Floor, Nanavati Hospital Building, S.S. Road, Vile Parle (West), Mumbai- 400056. PAN: AAATD 0094 K	Vs.	ACIT, Central Circle- 5(4), Mumbai
(Appellant)		(Respondent)

ITA No. 5716/Mum/2024 (A.Y. 2014-15)

ITA No. 5719/Mum/2024 (A.Y. 2015-16)

ACIT, Central Circle- 5(4), Mumbai	Vs.	Dr. Balabhai Nanavati Hospital Ground Floor, Nanavati Hospital Building, S.S. Road, Vile Parle (West), Mumbai-400056. PAN: AAATD 0094 K
(Appellant)		(Respondent)

Present for:

Assessee by : Shri Ravikant Pathak.
Revenue by : Shri Kailash C. Kanojiya, CIT-DR

Date of Hearing : 03.02.2025

Date of Pronouncement : 21.02.2025

ORDER

PER AMARJIT SINGH, ACCOUNTANT MEMBER:

All the four appeals comprising two appeals filed by the assessee and two appeals filed by the Revenue for the assessment year 2014-15 & 2015-16 respectively are directed against the different orders u/s 250 of the Act passed by the Id. Commissioner of Income-tax (Appeals) - 53, Mumbai.

2. At the time of hearing, the ld. AR for the assessee filed letter dated 03.02.2025 along with copy of Form 1 filed under Direct Tax Vivad Se Vishwas Scheme, 2024 and stated that the assessee has opted for Direct Tax Vivad Se Vishwas Scheme, 2024 for all the four appeals filed by the assessee and by the Revenue as referred above. In light of the above and after considering the copies of Form 1 Direct Tax Vivad Se Vishwas Scheme, 2024, we dismiss all the appeals of the assessee and Revenue with the liberty to recall this order in case applications filed under Direct Tax Vivad Se Vishwas Scheme, 2024 are not accepted.

3. In the result, both the appeals of the assessee and Revenue are dismissed.

Order pronounced in the open court on 21.02.2025.

Sd/-
(SANDEEP SINGH KARHAIL)
JUDICIAL MEMBER

Sd/-
(AMARJIT SINGH)
ACCOUNTANT MEMBER

Mumbai, Dated: 21.02.2025
Biswajit, Sr. P.S.

Copy to:

1. The Appellant:
2. The Respondent:
3. The CIT,
4. The DR

//True Copy//

By Order

Assistant Registrar
ITAT, Mumbai Benches, Mumbai